

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2017 &
IA NO. 668 OF 2017**

Dated: 25th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Eastern India Powertech Limited

... Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Uday Rathore
Mr. V. P. Singh
Mr. Aditya Jalan
Mr. Priyank Ladoia
Ms. Neha Khandelwal
Mr. Mohit Mudgal
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Avijit Roy for R-2

ORDER

Issue notice on the appeal as well as on the I.A. No 668 of 2017 (Appln. for interim relief) to the Respondents returnable on 07.12.2017. Mr. Avijit Roy takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on **07.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**